

Sixteenth Loksabha

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Title: Regarding difficulties faced by farmers of Haryana in getting insurance claims for damaged crops - Laid.

SHRI DUSHYANT CHAUTALA (HISAR): I hereby bring to the notice of the Government that more than 700 farmers of Bhatol Jatan, Bhatol Rangdan, Kharkhara, Jeetpura, Bhadala, Kharbala and Seesar villages in Haryana had got their crops insured in 2017. Accordingly, the local branch of Bank of Baroda deducted the premium amount from the bank accounts of farmers in these villages. Being affected by unexpected loss of crops due to untimely rain and hail, farmers applied for insurance claims but the same were not accepted on the pretext that the premium deducted from the accounts of farmers have not been transferred by the concerned Bank to insurance companies. Even though, timely deposit of premium made by the farmers, they were not allowed to claim compensation. Therefore, I urge the Government to instruct concerned officials to expedite provision of crop compensation to the farmers and take legal action against the local branch of Bank of Baroda.